

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S.VIJAYARAGHAVAN (TECHNICAL MEMBER)

APPLICATION NUMBER :
PETITION NUMBER : CA/149/CAA/2017
NAME OF THE TRANSFEROR : SUNDARAM INSURANCE BROKING SERVICES LTD
NAME OF THE TRANSFEROR : INFRIEIGHT LOGISTICS SOLUTIONS LTD
NAME OF THE 1ST DEMERGED CO : SUNDARAM BPO INDIA LTD
NAME OF THE TRANSFEREE : SUNDARAM FINANCE LTD
NAME OF THE 2ND RESULTING CO : SUNDARAM FINANCE HOLDINGS LTD
UNDER SECTION : 230 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. P.K. Bhaskar
Vikram Jain
Shruti Krishnan
Shwetha Vasudevan

Counsel for
Applicants



ORDER

Heard. Order is reserved.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)